

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-V

15. IA/149/2021 IA/119/2022 IA/136/2021 IA/346/2021
IA/2881/2021 In C.P. (IB)/2995(MB)2019

CORAM:

SMT. ANURADHA BHATIA
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 15.05.2023

NAME OF THE PARTIES: Small Industries Development Bank
of India
V/s
E AND G Global Estates Limited

Section: 7 of Insolvency & Bankruptcy Code, 2016

ORDER

The matter is taken up through Virtual Hearing (VC).

PCA Ayush Rajani appeared for the applicant/RP. List this matter on
12.06.2023.

Sd/-

ANURADHA BHATIA
Member (Technical)

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)